

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/249(KB)2019
IA(IBC)(DIS.)/26(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS PROGRESS CULTIVATION LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Udit Agarwal ,Adv.] For the Liquidator
Mr.Pankaj Kedia,]Liq.in person

ORDER

1. Ld.Counsel for the Liquidator present.
2. One IA being IA No. 915/2022 is pending.
3. Post the matter along with the same IA on **01/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**